## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

### RAJYA SABHA UNSTARRED OUESTION NO. 2699

ANSWERED ON 12/08/2025

#### STATUS OF ROOFTOP SOLAR CAPACITY AND SUBSIDY DISBURSAL

2699. SHRI MUKUL BALKRISHNA WASNIK SHRI NEERAJ DANGI SMT. RANJEET RANJAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total rooftop solar capacity (in megawatts) installed under Phase II of the Rooftop Solar Programme as of June 2025, against the targets originally set under the scheme;
- (b) the number of urban and rural households that have received subsidies under the programme, State-wise;
- (c) whether delays have been reported in subsidy disbursal or empanelment of vendors and if so, the reasons for such delays; and
- (d) the measures taken by the Ministry to simplify the application and installation process, especially for low-income and rental households and to promote wider adoption of rooftop solar?

#### **ANSWER**

# THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) to (d) The Ministry of New and Renewable Energy (MNRE) launched Grid Connected Rooftop Solar Programme Phase-II in March 2019. In October 2022, the timeline for implementation of the Programme was extended until March 2026. However, with the launch of PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) in February, 2024, the Grid Connected Rooftop Solar Programme Phase-II was subsumed under the PMSG: MBY, which targets to achieve rooftop solar installations in one crore households in the residential sector by 2026-27.

The scheme is demand driven, wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

A total of 16.78 lakh no of households have been benefitted with rooftop solar installations under the scheme as on 05.08.2025 and amount of Rs 9280.88 crore has been disbursed as Central Financial Assistance (CFA) to the beneficiaries. The State/UT wise details are given in **Annexure**.

The households installing rooftop solar plants under the PMSG: MBY can redeem the subsidy once the installation is inspected and approved by the respective DISCOM. On applying for

redemption of subsidy, the process for disbursement of subsidy is initiated and the same is released into the bank account of the beneficiary.

The MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG-MBY, work in close coordination with all the State Implementing Agencies, to identify the challenges, if any, and take necessary measures for effective implementation of the PMSG: MBY.

Further, the Government has taken following measures to simplify the application & installation process and promote rooftop solar adoption under the scheme:

- Online process from registration to disbursal of subsidy directly in to the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

In addition, RESCO /Utility led aggregation (ULA) Model has been included in the PMSG: MBY enabling DISCOMs/ State Governments to support rooftop solar for economically weaker households living in rural, remote and backward areas.

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Annexure referred to in reply of part (a) to (d) of Rajya Sabha Unstarred Question No. 2699 to be answered on 12.08.2025 regarding Status of rooftop solar capacity and subsidy disbursal

State/UT wise implementation status of PMSG: MBY as on 05.08.2025

S. No.	State	No. of Households	CFA Released Amount
		benefitted	(in Rs. Cr.)
1	Andhra Pradesh	43045	258.47
2	Arunachal Pradesh	0	0
3	Assam	29601	177.29
4	Bihar	9586	61.49
5	Chhattisgarh	5702	23.42
6	Goa	998	5.66
7	Gujarat	555752	2,980.73
8	Haryana	30500	194.29
9	Himachal Pradesh	3786	26.87
10	Jharkhand	728	4.66
11	Karnataka	17012	80.82
12	Kerala	129141	869.31
13	Madhya Pradesh	54940	364.18
14	Maharashtra	399253	1,718.96
15	Manipur	444	3.18
16	Meghalaya	21	0.12
17	Mizoram	428	3.06
18	Nagaland	37	0.16
19	Odisha	10914	66.9
20	Punjab	8196	55.15
21	Rajasthan	67298	434.47
22	Sikkim	10	0.07
23	Tamil Nadu	40879	240.28
24	Telangana	23902	113.18
25	Tripura	671	4.48
26	Uttar Pradesh	186297	1,180.84
27	Uttarakhand	40215	305.47
28	West Bengal	786	0.77
29	Andaman And Nicobar Islands	84	0.42
30	Chandigarh	614	3.83
31	DNH & DD	399	2.86
32	Jammu And Kashmir	8819	61.19
33	Ladakh	710	5.42
34	Lakshadweep	533	4.07
35	NCT Of Delhi	5432	19.72
36	Puducherry	1346	9.1
	Total	16,78,079	9,280.88